

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
IB/901/ND/2020

IN THE MATTER OF:

Suraj Kumar Kaushal & Others	...	Applicant
Versus		
Sarvottam Realcon Pvt Ltd	...	Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vikas Kumar, Mr. Pranjal Shrivastava,
Mr. Sangam Panghal, Advs.
For the RP : Mr. Ankur Mittal, Ms. Yashika Sharma, Advs.
For the RP : Mr. Sandeep Goel, RP
For the SRA : Mr. Abhishek Naik, (for Red Apple Buyer's WA)
For GDA : Mr. Shashank Singh, Mr. Kanishk Chaudhary,
Advs.
IA No. 4907/ND/2021 1) Adv. Varun Mudgal, Adv. Pauras Tyagi, Adv.
Rishab Tyagi for the Applicant
IA No. 5082/2021 : Mr. Awnish Kumar, Advocate

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
01.05.2024.

Sd/-
Court Officer